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Title: Regarding withdrawal of notification to extend BSF's jurisdiction-laid.

PROF. SOUGATA RAY (DUM DUM): The West Bengal and Punjab Legislative Assemblies passed resolutions against the Centre's move to extend BSF's jurisdiction to 50 km from the international border. Notification is against the federal structure of Indian constitution and to infringe upon the federal authority of state and put pressure on the competence of the state police to maintain law and order. West Bengal shares international borders with Bangladesh, Bhutan and Nepal. The revised notification will bring "nearly one-third of the state, and most parts of the geopolitically sensitive northern Bengal, under the jurisdiction of the BSF". There have already been instances of lack of coordination between the BSF and State Police, that the BSF's increased limit might lead to a greater suspicion among state police due to jurisdictional and operational ambiguity. I urge upon the Government to withdraw the above notification to maintain a healthy Centre-state relation for the overall progress of the country.